

R-234B
2083

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

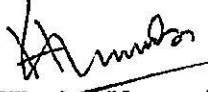
No. 32284-32383 /Genl./Circulation/West/THC/2026

Dated, Delhi the 16 JUL 2025

Sub.:- Regarding Designation of Senior Advocates.

Forwarded copy of Letter No. 1035/SAS/DHC/2026 dated 13.07.2026 of Hon'ble High Court of Delhi along with copy of List of Advocates who have been designated as Senior Advocates (July, 2026) as Annexure "A" received in an envelope bearing Diary No. 8768 dated 16.07.2026 received, on the subject cited above, from Sh. Arun Bhardwaj, Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi, for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
- ✓ 2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Harish Kumar)

District Judge (Commercial Court) - 04/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.



No.1035/SAS/DHC/2026

Dated: 13.07.2026

To,

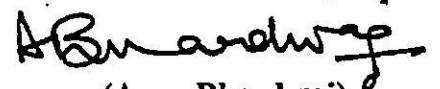
1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (South), Saket Courts Complex, Delhi.
3. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
4. The Principal District & Sessions Judge (SW), Dwarka Courts Complex, Delhi.
5. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
6. The Principal District & Sessions Judge (SE), Saket Courts Complex, Delhi.
- ✓ 7. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
8. The Principal District & Sessions Judge (ND), PHC Complex, New Delhi.
9. The Principal District & Sessions Judge (NW), Rohini Courts Complex, Delhi.
10. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
11. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, Delhi.
12. The Principal District & Sessions Judge (NE), Karkardooma Courts Complex, Delhi.
13. The Principal Judges (HQs), Family Courts, SW, Dwarka, Delhi.

Subject: Designation of Senior Advocates.

Sir/Madam,

In terms of Rule 11 of 'The High Court of Delhi Designation of Senior Advocate Rules, 2024', it is humbly informed that pursuant to the Resolution passed by the Hon'ble Full Court in its meeting held on 09.07.2026, Hon'ble the Chief Justice, High Court of Delhi has been pleased to designate Eighty Five (85) Advocates as "Senior Advocate" under section 16 (2) of the Advocates Act, 1961, as per the list annexed herewith as Annexure-'A'.

Yours Sincerely,


(Arun Bhardwaj)
Registrar General

Copy forwarded for information to:-

- (i) The Registrar (Listing/Filing), High Court of Delhi, New Delhi -110003.
- (ii) The Registrar (Original), High Court of Delhi, New Delhi -110003.

ANNEXURE "A"

List of Advocates who have been designated as Senior Advocates(July2026)

SI. No.	Name
1	Ms. Abha Malhotra
2	Mr. Abhimanyu Mahajan
3	Mr. Aman Sareen
4	Mr. Amar Nath Saini
5	Mr. Amir Zorawar S. Pasrich
6	Mr. Amit Gupta
7	Mr. Amit Prasad
8	Ms. Amrit Kaur
9	Ms. Anju Bhattacharya
10	Mr. Ankur Chhibber
11	Mr. Ankur Mittal
12	Mr. Anupam S Sharrma
13	Mr. Arjun Mitra
14	Mr. Arvind Kumar
15	Mr. Atul Nagarajan
16	Mr. Bahar Uddin
17	Ms. Beenashaw Nanda
18	Mr. Dalip Kumar Malhotra
19	Mr. David Robin Ratnakar
20	Mr. Deepak Chopra
21	Mr. Deepak Dhingra
22	Mr. Devendra Kumar
23	Mr. Dhanesh Relan
24	Mr. Gaurav Mitra
25	Mr. Hossain Zoheb Molazzem
26	Dr. Hrishikesh Baruah
27	Mr. Jai Kumar Mittal

Mul
Administrative Officer (Judicial)
High Court of Delhi
New Delhi

28	Mr. Jagdev Singh
29	Mr. Jagjit Singh
30	Mr. Jaspreet Singh Rai
31	Mr. Jayant Tripathi
32	Mr. Jugal Kishore Wadhwa
33	Mr. Kailash Chand Mittal
34	Mr. Kamal Mehta
35	Ms. Kanika Agnihotri
36	Mr. Kuljeet Rawal
37	Kunvar Jatinder Cheema
38	Ms. Mamta Tiwari
39	Ms. Manali Singhal
40	Ms. Maneesha Dhir
41	Mr. Manish Kumar Bishnoi
42	Mr. Monazir Ahsan Niyazi
43	Mr. Murari Tiwari
44	Mr. Navin Kumar
45	Mr. Neeraj Chaudhari
46	Mr. Neeraj Grover
47	Mr. Niki Kantawala
48	Mr. Nitesh Kumar Rana
49	Mr. Om Prakash
50	Mr. Pavan Duggal
51	Mr. Prashant Mehta
52	Mr. Prosenjeet Banerjee
53	Mr. Rajat Aneja
54	Mr. Rajeev Kumar Awasthi
55	Mr. Rajesh Mahajan
56	Mr. Rajesh Mohan
57	Ms. Rajeshwari N.
58	Mr. Rakesh Khanna

Mul
Administrative Officer (Judicial)
High Court of Delhi
New Delhi

59	Mr. Rakesh Kumar Dhawan
60	Dr. Rakesh Kumar Gupta
61	Mr. Ramesh Babu M.R.
62	Mr. Ranvir Singh
63	Mr. Samar Bansal
64	Mr. Sandeep Kumar Mahapatra
65	Ms. Sangeeta Bharti
66	Mr. Sanjay Lao
67	Mr. Sanjiv Bahl
68	Mr. Sanjeev Bhandari
69	Mr. Sanjeev Mahajan
70	Mr. Santosh Kumar
71	Mr. Satyakam
72	Mr. Saurabh Anand Prakash
73	Mr. Shailesh Kumar Kapoor
74	Mr. Shanker Raju
75	Mr. Shri Singh
76	Mr. Sonal Kumar Singh
77	Mr. Subedar Singh
78	Mr. Sujoy Chander Kumar
79	Mr. Sunil Kumar Sharma
80	Mr. Tanoodbhav Singhdev
81	Mr. Tejpal Singh Kang
82	Mr. Varun Goswami
83	Mr. Vipul Virender Ganda
84	Mr. Vishal Gosain
85	Ms. Warisha Farasat

Handwritten:
 Administrative Officer (Judicial)
 High Court of Delhi
 New Delhi

भारत INDIA
POSTAGE
₹23.00
P691814
PP1
110003 15.07 2026
F654 00033210



The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Principal District & Sessions Judge (West)
Tis Hazari Courts, Delhi-110054.

SMB

